ITEM NO.6

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).201/2022

ASOM SANKHYALAGHU SANGRAM PARISHAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

(FOR ADMISSION)

Date : 11-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay R Hegde, Sr. Adv. Mr. Adeel Ahmed, AOR

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For Respondent(s)
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UPON hearing the counsel the Court made the following O R D E R

- 1 Issue notice.
- In view of the reference which has been made to the Constitution Bench in Assam Sanmilita Mahasangha and Others v Union of India and Others¹, list the petition after the reference is disposed of.
- 3 The petitioner would be at liberty to seek intervention before the Constitution Bench in the pending proceedings.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER

Respondent(s)